

Thursday, the 14th February, 2019
(From 10.00 A.M to 2.30 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No.of Supplementaries
20	12	02	01	05	28

(b) Unstarred Questions: 16

2. Resolution

Sardar Harvinder Singh Phoolka, MLA, Aam Aadmi Party moved the following resolution in the House which was carried as per the suggestions of the Chief Minister:

"That this House recommends to the State Government to approach the Central Government for conducting the Shiromani Gurdwara Parbandhak Committee elections as its term have expired in December, 2016 and for the said purpose, Chief Commissioner, Gurdwara Elections be appointed at the earliest.

This House also moves that Chief Minister, Punjab be authorised to raise this matter upto the Central Government. "

3. Calling Attention Notices

1. Dr. Dharambir Agnihotri, M.L.A. drew the attention of the Government towards absence of driving training of vehicles to the new recruits at Police Training Centre at Jahaan Khelan, District Hoshiarpur.

(No. 8)

The Parliamentary Affairs Minister gave a reply.

2. Sardar Kultar Singh Sandhwan, M.L.A. drew the attention of the Government towards polluted rivers and drains in State of Punjab.

(No. 9)

The Chief Minister gave a reply.

3. Shri Aman Arora, M.L.A, Sardar Kultar Singh Sandhwan, M.L.A and Sardar Gurpartap Singh Wadala, M.L.A drew the attention of the Government towards damage being caused by river Beas to cultivable land of villages viz Amritsar, Safdarpur, Ariyan Jhuggian etc. situated in District Kapurthala.

(No. 11 and 29)

The Revenue, Rehabilitation and Natural Disasters Management and Water Resources Minister gave a reply.

4. Walk Out

All the members of Aam Aadmi Party present in the House except Sardar Jagdev Singh, Sardar Pirmal Singh Dhaula and Sardar Nazar Singh Manshahia, members of Aam Aadmi Party staged a walkout from the House while raising slogans in protest against not being allowed time to speak on Calling Attention Notice and disallowing of Calling Attention Notices of Shri Aman Arora, M.L.A.

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5. **Presentation of Reports**

1. The Member of Committee on Public Undertakings (Dr. Harjot Kamal Singh) presented the 117th Report of Committee on Public Undertakings on the General Working for the year 2018-19 of the Punjab State Industrial Development Corporation.
2. The Chairman of Committee on Local Bodies and Panchayati Raj Institutions (Sardar Harpartap Singh Ajnala) presented the following Reports:-
 - i) 18th Annual Technical Report of the Committee on Local Bodies and Panchayati Raj Institutions on various audit paras for the year 2014-15 related with Panchayati Raj Institutions; and
 - ii) 19th Report of the Committee on Local Bodies and Panchayati Raj Institutions on the General Working of Municipal Council, Sunam Udam Singh Wala.

6. **Second Report of the Business Advisory Committee**

The Hon'ble Speaker presented the Second Report of the Business Advisory Committee in the House.

The following motion as moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the Second Report of the Business Advisory Committee."

7. **Resolution**

Shri Som Parkash, M.L.A, Bharatiya Janta Party moved the following resolution in the House and while moving the resolution he spoke for 14 minutes:-

"This House strongly recommends to the State Government to enact a law in Punjab on the pattern of Maharashtra Government to prevent exploitation of a particular class of society due to growing superstitions and beliefs in the State so that effective steps can be taken against such incidents in the society."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

1. Doctor Raj Kumar Verka, Indian National Congress	05 minutes
2. Sardar Gurpreet Singh, Indian National Congress	04 minutes
3. Sardar Nazar Singh Manshahia, Aam Aadmi Party	03 minutes
4. Sardar Tarsem Singh D.C, Indian National Congress	15 minutes
5. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	08 minutes
6. Shri Om Parkash Soni, School Education Minister	01 minute
7. Shri Gurmeet Singh Meet Haheer, Aam Aadmi Party	03 minutes
8. Shri Pawan Kumar Tinu, Shiromani Akali Dal	11 minutes
9. Sardar Kuljit Singh Nagra, Indian National Congress	25 minutes
10. Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	23 minutes
11. Shri Aman Arora, Aam Aadmi Party	06 minutes
12. Sardar Gurkirat Singh Kotli, Indian National Congress	03 minutes

G. Kaul
25/2/15
Superintendent
Punjab Vidhan Sabha
Chandigarh

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| 13. Sardar Balbir Singh Sidhu, Animal Husbandry Minister | 01 minute |
| 14. Shri Nathu Ram, Indian National Congress | 17 minutes |
| 15. Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal | 26 minutes |

Sardar Gurpartap Singh Wadala, Member, Panel of Chairmen occupied the Chair of the House from 11.53 A.M. to 12.29 P.M.

The House, then adjourned till 10.00 A.M. on Friday, the 15th February, 2019.

CHANDIGARH:
THE 14th February, 2019

SHASHI LAKHANPAL MISHRA
SECRETARY

G. Patel
25/02/19
Superintendent
Punjab Vidhan Sabha
Chandigarh